

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**ACUTE RETAIL INFRA PRIVATE LIMITED**  
OPERATING IN MACHINERY AND EQUIPMENT RETAILERS AND DISTRIBUTORS AT SHOP NO. 27,  
01st FLOOR, KRISHA ARCADE, YASHWANT SHRUSTI, KHAIRA, BOISAR TAL. &  
DIST. PALGHAR, BOISAR PALGHAR - 401501 MAHARASHTRA  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/LLP No.	<b>ACUTE RETAIL INFRA PRIVATE LIMITED</b> PAN - AAFCA1070Q CIN - U70100MH2005PTC151972
2. Address of the registered office	Shop No. 27, 01st Floor, Krishna Arcade, Yashwant Shruti, Khaira, Boisar Tal. & Dist. Palghar, Boisar Palghar - 401501 Maharashtra
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Durgapur, Kolkata (Currently not in the custody of the Resolution Professional)
5. Installed capacity of main products/ services	NIL
6. Quantity and value of main products/ services sold in last financial year	NIL
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Financials available for 31.03.2024 - cirp.acute@gmail.com List of Creditors - <a href="https://ibbi.gov.in/en/claim/front-claim-details/19076">https://ibbi.gov.in/en/claim/front-claim-details/19076</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For Detailed EOI and Eligibility Criteria, please contact on: cirp.acute@gmail.com
10. Last date for receipt of expression of interest	17.03.2025
11. Date of issue of provisional list of prospective resolution applicants	27.03.2025 (Subject to extension from 24.03.2025)
12. Last date for submission of objections to provisional list	01.04.2025 (Subject to extension from 24.03.2025)
13. Date of issue of final list of prospective resolution applicants	11.04.2025 (Subject to extension from 24.03.2025)
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16.04.2025 (Subject to extension from 24.03.2025)
15. Last date for submission of resolution plans	16.05.2025 (Subject to extension from 24.03.2025)
16. Process email id to submit Expression of Interest	cirp.acute@gmail.com
17. Details of the corporate debtor's registration status as MSME	No Details Available

**Date : 02<sup>nd</sup> March 2025**  
**Place: Mumbai Suburban**

**SD/-**  
**MR. RAMESH M. SHETTY**  
IBBI/IPA-001/IP-P01444/2018-2019/12226  
**Resolution Professional**  
**For Acute Retail Infra Private Limited**  
304, Yamuna Apt, Green View Complex, Nancy Colony,  
Borivali East, Mumbai City, Maharashtra - 400066.

PM CALLS FOR ACHIEVING SELF-SUFFICIENCY IN PULSES

# Implement budgetary proposals fast for agri and rural development: Modi

SANDIP DAS  
New Delhi, March 1

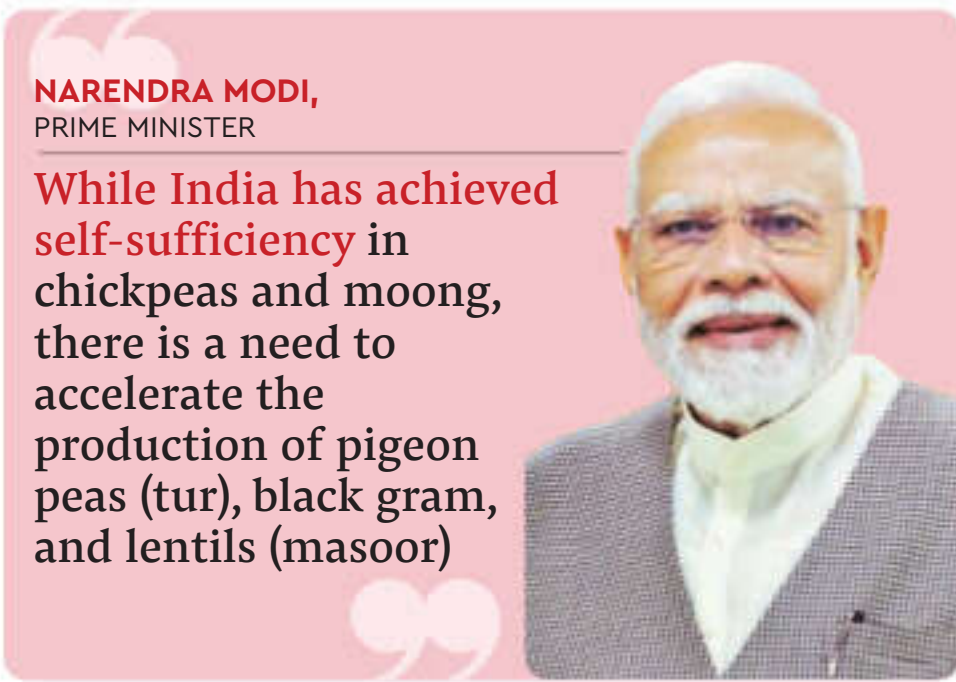
**PRIME MINISTER NARENDRA** Modi on Saturday called for an expeditious implementation of the budgetary proposals for agriculture and rural development, while stressing on the need to achieve self-sufficiency in pulses output.

Modi said that the government is working towards two big goals simultaneously — the development of the agriculture sector and the prosperity of villages.

For harnessing the potential of the agriculture sector, he said that the Budget has announced the PM Dhan Dhanya Krishi Yojana, focusing on the development of the 100 least productive agricultural districts.

"Efforts in recent years have increased the country's pulses production," Modi said at a post-Budget webinar on 'agriculture and rural prosperity', adding that, however, 20% of domestic consumption still relies on imports, necessitating an increase in pulses production.

For boosting pulses output, it is essential to maintain the supply of advanced seeds and promote hybrid



**NARENDRA MODI,**  
PRIME MINISTER

**While India has achieved self-sufficiency in chickpeas and moong, there is a need to accelerate the production of pigeon peas (tur), black gram, and lentils (masoor)**

varieties, while focusing on addressing challenges such as climate change, market uncertainty, and price fluctuations, the PM said.

"While India has achieved self-sufficiency in chickpeas and moong, there is a need to accelerate the production of pigeon peas (tur), black gram (urad), and lentils (masoor)," Modi said.

India imports 15-20% of its annual pulses consumption of around 30 million tonne (MT), especially tur, urad and masoor from countries, including Canada, Australia, Tanzania, Mozambique, Malawi and Myanmar.

In 2024, pulses imports had doubled to 6.63 MT from 3.3 MT in the previous

year. Currently, the area under pulses and oilseeds is only a fraction of the country's top crop area, and their cultivation is confined to just 55 districts.

Modi also acknowledged the impact of the PM-Kisan Samman Nidhi, which was launched six years ago, on the rural economy and stated that nearly ₹3.75 lakh crore has been directly transferred to the bank accounts of 110 million farmers.

"Today, agricultural production is at record levels. In the past 10 years, production has increased from 265 MT to over 330 MT," Modi stated, noting that horticulture production has exceeded 350 MT.

**For boosting pulses output, it is essential to maintain the supply of advanced seeds and promote hybrid varieties, while focusing on addressing challenges such as climate change, market uncertainty, and price fluctuations, the PM said**

Addressing the webinar, agriculture minister Shivraj Singh Chouhan said the government's focus would be on six key factors: increasing productivity, lowering the cost of production for farmers, ensuring remunerative prices, expanding crop insurance, diversification of agriculture and the promotion of natural farming.

"We need to ensure better remunerative prices for farmers which would expand pulses area in the country," Chouhan said.

The government has announced 100% buy back of three varieties of pulses (tur, urad and masoor) at Minimum Support Price (MSP) from pre-registered farmers.

Chouhan also called for addressing the regional imbalance in agricultural credit flows so that benefits

of Kisan Credit Cards (KCCs) are available to farmers across the country. "We also have to address an average lower credit offtake of less than ₹2 lakh annually per KCC," he said.

The agri-credit disbursement by commercial banks and regional rural banks in current fiscal is projected to cross a record ₹28 lakh crore due to rise in the formalisation of rural credit structure, Shaji KV, chairman, Nabard, had stated earlier this year.

The union budget (2025-26) has increased the loan limit to ₹5 lakh from the existing ₹3 lakh for KCCs holders. According to the economic survey (2024-25), as of March 2024, there were 7.75 crore operational KCC accounts with a total loan outstanding of ₹9.81 lakh crore.

The budget for the next fiscal also has key measures like the launch of the Prime Minister Dhan-Dhaanya Krishi Yojana (DDKY) aimed at boosting agriculture in 100 odd aspirational or backward districts, achieving self-sufficiency in pulses in mission mode in the next six years and rural prosperity and resilience programmes for generating employment with states.

# Success is the only tag we will give to AI, says Goyal

URVI MALVANIA  
Mumbai, March 1

**UNION COMMERCE AND** industry minister Piyush Goyal on Saturday indicated that artificial intelligence may not get industry status anytime soon.

"In today's tech world, it just doesn't matter what tag you give it, what matters is our ability to engage and compete with the best in the world," Goyal said at the Mumbai Tech Week.

He added that the only tag that the AI sector needs is success, and expressed confidence on India's AI ecosystem. "On the contrary, if you give an industry tag, you will call the inspectors to your house. What is the use?" he quipped.

Advocating for the AI sector to be solution-oriented, Goyal said it should take lessons from the IT services industry which rewrote the back-end calendar code at the turn of the millennium, thus solving the Y2K conundrum.

Until 1999, many computer programmes used only two digits to represent the year (such as "99" for 1999). At the turn of the 21st century, computers would misinterpret "00" as the year 1900 which would have caused miscalcula-



**Commerce minister Piyush Goyal** said AI industry should take lessons from the IT services industry

tions that would disrupt computer systems and networks. To solve this, Indian IT companies like Infosys and Wipro rewrote the code.

"After that, the software or the IT industry never looked back. But one of the defining features was they kept the government at bay. IT industry never comes to the government. We have to call them. They never ask for anything," Goyal said.

**Google making digital agri stack for India by using satellite data**

Global tech giant Google is building a digital agri-stack using satellite imagery and has started with a base layer that will help identify farm boundaries, a senior official said on Saturday.

Data and analysis of this base layer of the stack can be used in a slew of applications like bettering the subsidy payments, farm insurance or farm loans, Manish Gupta, a senior director at Google DeepMind said.

"...we have built the first such model that using satellite imagery analysis can now start to identify field boundaries based on usage pattern start to identify what crops are being grown and so on," Gupta said, speaking at the Mumbai Tech Week here.

The model has taken inspiration from UIDAI's Aadhar, ascribing a unique ID to each farm and is intended to act as a base layer of the "digital agri stack", he said. (with PTI inputs)

# Just-in-time release of funds saved ₹26,000 cr in interest cost, says FM

FE BUREAU  
New Delhi, March 1

**THE JUST-IN-TIME RELEASE** of funds implemented by the government through the Treasury Single Account System (TSA) for autonomous bodies and the Single Nodal Agencies (SNAs) model for states have saved the Centre nearly ₹26,000 crore in interest costs since FY18 as borrowings were linked to the actual requirements, finance minister Nirmala Sitharaman said at an event on Saturday.

Speaking at the same event, 16th Finance Commission chairman Arvind Panagariya said that, based on the past performance of the economy in US dollar terms, India will be able to become a developed nation by 2047.

With the implementation of the Central Nodal Agency (CNA) for central sector schemes, SNA for centrally-sponsored schemes and TSA for autonomous bodies, the Centre is now able to track funds flow till the end-user. With all these payment systems linked to the overarching Public Financial Management System (PFMS), the Centre analyses the real-time funds available in schemes and next installment can't be booked until the previous



**NIRMALA SITHARAMAN,**  
FINANCE MINISTER

**The TSA, a system in autonomous bodies, has alone saved over ₹15,000 cr in interest costs since 2017-18**

**This has been done without any additional burden on the taxpayers. SNA has saved more than ₹11,000 crore since 2021-22**

releases have been used.

Lower floating of funds helps the Centre calibrate borrowings and save on interest costs.

"The TSA, a system in autonomous bodies, has alone saved more than ₹15,000 crore in interest costs since 2017-18. This has been done without any additional burden on the taxpayers. SNA has saved more than ₹11,000 crore since 2021-22," Sitharaman said, appreciating the efforts of officers on the 49th Civil Accounts Day celebrations here.

Unspent balance parked in more than 1.5 million bank accounts of implementing agencies across India was consolidated into 4,500 bank accounts of SNAs, bringing greater transparency.

"Just-in-Time' fund

releases have helped us to ensure that we don't borrow more than what we need. It has also given us an advantage in making sure to lessen the burden on future generations," she said.

Addressing the civil accounts officers, Panagariya said India's high economic growth trajectory since 2003-04 saw the country growing on an average 7.8% till 2023-24 at constant dollar terms and 10.1% at current dollar terms.

At this pace, he said India is well poised to become a developed nation by 2047-48 with its per capita income by meeting the World Bank's criteria. A high-income economy is defined by the World Bank as a country with a gross national income per capita of \$14,005 or more in 2023.

## WORKING ON A tight deadline for the India-US trade agreement, commerce and industry minister Piyush Goyal will be in Washington from Monday for a week for initial talks with the US Trade Representative (USTR) who is expected to be sworn in soon.

The US Senate on Wednesday confirmed Jameson Greer as USTR. As soon as the leadership of the department that oversees negotiations with other countries is in place, the Indian team is off to the US as both countries have set a dead-

## Goyal to visit US for trade talks

line of autumn or fall of this year to conclude a multi sector BTA. The first meeting of trade ministers, post the announcement of the BTA, will seek to get clarity on the scope of the BTA and the reciprocal tariffs that the US has in mind. **FE BUREAU**

**रानी लक्ष्मी बाई केंद्रीय कृषि विश्वविद्यालय, झांसी**  
Rani Lakshmi Bai Central Agricultural University, Jhansi  
व्याजपुर रोड, पड़ुड़ डैम के पास, झांसी-284003 (उत्तर प्रदेश)  
Gwalior Road, Near Pahuj Dam, Jhansi -284003 (U.P.)

विज्ञान संख्या: RLBCAU/04/2024 दिनांक: 01.03.2025

**स्नातकोत्तर कार्यक्रमों में रिक्त सीटों पर प्रवेश**

पशु चिकित्सा के लिए विभिन्न स्नातकोत्तर कार्यक्रमों में रिक्त सीटों पर प्रवेश के लिए उन छात्रों से आवेदन आमंत्रित जिन्होंने ICAR 29th AIEEA (PG)-2024 में भाग लिया है, एवं रिक्त सीटों के सापेक्ष में प्रवेश लेने में रुचि रखते हैं। अधिक जानकारी के लिए विश्वविद्यालय की वेबसाइट [www.rlbcau.ac.in](http://www.rlbcau.ac.in) पर देखें।  
पंजीकरण 02.03.2025 को सुबह 10:00 बजे से शुरू होकर 10.03.2025 को रात 11:59 बजे तक चलेगा। प्रवेशित छात्रों को एनटीएस/विश्वविद्यालय फेलोशिप प्रदान नहीं की जाएगी।

**ADMISSION ON VACANT SEATS IN POSTGRADUATE PROGRAMMES**

Applications are invited for admission to various Postgraduate programmes in veterinary disciplines against vacant seats from applicants who have appeared in ICAR 29th AIEEA (PG)-2024 and interested to take admission. Kindly see university website [www.rlbcau.ac.in](http://www.rlbcau.ac.in) for more details. The registration will start from 02.03.2025, 10.00 AM onwards to 10.03.2025 till 11.59 PM. NTS / University Fellowship will not be provided to the admitted students.

कुलसचिव / Registrar

## Maruti crosses output level of 2 mn vehicles in 11 months

NITIN KUMAR  
New Delhi, March 1

**MARUTI SUZUKI INDIA** (MSIL) on Saturday announced it has manufactured 2 million cars in the first 11 months of this financial year for the first time ever.

Last year, India's largest carmaker had produced 1.948 million vehicles.

"This year we have been able to cross 2 million in total sales within 11 months. In the domestic market, we are seeing good sales for our SUVs which was seen in the month of February as well.

"In February, our SUVs, especially Brezza and Fronx, continued to see strong demand, with Fronx achieving its highest ever monthly sales of over 21,000 units. Our CNG vehicles maintained their demand momentum with a 37% growth rate for the month.

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR ACUTE RETAIL INFRA PRIVATE LIMITED**  
OPERATING AND EQUIPMENT RETAILERS AND DISTRIBUTORS AT SHOP NO. 27, 01st FLOOR, KRISHNA ARCADE, YASHWANT SHRUSTI, KHAIRA, BOISAR TAL. & DIST. PALGHAR, BOISAR PALGHAR - 401501 MAHARASHTRA  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/LLP No.	ACUTE RETAIL INFRA PRIVATE LIMITED PAN - AAFC1070Q CIN - U70100MH2005PTC151972
2. Address of the registered office	Shop No. 27, 01st Floor, Krishna Arcade, Yashwant Shruti, Khaira, Boisar Tal. & Dist. Palghar, Boisar Palghar - 401501 Maharashtra
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Durgapur, Kolkata (Currently not in the custody of the Resolution Professional)
5. Installed capacity of main products/services	NIL
6. Quantity and value of main products/services sold in last financial year	NIL
7. Number of employees/workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	Financials available for 31.03.2024 - <a href="mailto:corp.acute@gmail.com">corp.acute@gmail.com</a> List of Creditors - <a href="https://ibbi.gov.in/en/claim/front-claim-details/19076">https://ibbi.gov.in/en/claim/front-claim-details/19076</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	For Detailed EOI and Eligibility Criteria, please contact on: <a href="mailto:corp.acute@gmail.com">corp.acute@gmail.com</a> 17.03.2025
10. Last date for receipt of expression of interest	17.03.2025
11. Date of issue of provisional list of prospective resolution applicants	27.03.2025 (Subject to extension from 24.03.2025)
12. Last date for submission of objections to provisional list	01.04.2025 (Subject to extension from 24.03.2025)
13. Date of issue of final list of prospective resolution applicants	11.04.2025 (Subject to extension from 24.03.2025)
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16.04.2025 (Subject to extension from 24.03.2025)
15. Last date for submission of resolution plans	16.05.2025 (Subject to extension from 24.03.2025)
16. Process email id to submit Expression of Interest	<a href="mailto:corp.acute@gmail.com">corp.acute@gmail.com</a>
17. Details of the corporate debtor's registration status as MSME	No Details Available

Date: 02<sup>nd</sup> March 2025  
Place: Mumbai Suburban

SD/-  
**MR. RAMESH M. SHETTY**  
IBBI/IPA-001/IP-P01444/2018-2019/12226  
Resolution Professional  
For Acute Retail Infra Private Limited  
304, Yamuna Apt, Green View Complex, Nancy Colony, Borivali East, Mumbai City, Maharashtra - 400066.

Place: Mumbai  
Date: March 02, 2025

**SBI Life**  
Apne liye. Apno ke liye.

**SBI LIFE INSURANCE COMPANY LIMITED**  
IRDAI Regn. No.111. CIN: L99999MH2000PLC129113  
Registered Office: "Natraj", M.V. Road & Western Express Highway Junction, Andheri (East), Mumbai - 400 069  
Tel: 022-6191 0000 Website: [www.sbilife.co.in](http://www.sbilife.co.in) Email: [investor@sbilife.co.in](mailto:investor@sbilife.co.in)

**POSTAL BALLOT NOTICE AND E-VOTING INFORMATION**

Members of SBI Life Insurance Company Limited ("the Company") are hereby informed that, the Company has, on March 01, 2025, sent the Postal Ballot Notice ("Notice") dated February 28, 2025, by e-mail, to all Members whose name appeared in the Register of Members/List of Beneficial Owners, received from National Securities Depository Limited ("NSDL") and Central Depository Services (India) Limited ("CDSL"), as on Friday, February 21, 2025 ("Eligible Members") and whose e-mail IDs were available with the Company.

A copy of the Notice is also available on the website of the Company ([www.sbilife.co.in](http://www.sbilife.co.in)), the relevant section of the website of the Stock Exchanges on which the Equity Shares of the Company are listed i.e. BSE Limited ([www.bseindia.com](http://www.bseindia.com)) and National Stock Exchange of India Limited ([www.nseindia.com](http://www.nseindia.com)) and the website of the remote e-voting service providing agency to the Company viz. KFintech (<https://evoting.kfintech.com>). Members who do not receive the Notice may download the same from the above-mentioned websites.

The Company is providing facility for voting remotely, only by electronic means ("e-voting"), to its Eligible Members, for seeking their approval on the resolutions specified in the Notice, in accordance with Section 108 and 110 and other applicable provisions of the Companies Act, 2013 ("Act") (including any statutory modification(s) or re-enactment(s) thereof for the time being in force) read with Rule 20 and 22 of the Companies (Management and Administration) Rules, 2014 ("Rules") (including any statutory modification(s) or re-enactment(s) thereof for the time being in force), General Circular Nos. 14/2020 dated April 8, 2020, 17/2020 dated April 13, 2020, 22/2020 dated June 15, 2020, 33/2020 dated September 28, 2020, 39/2020 dated December 31, 2020, 10/2021 dated June 23, 2021, 20/2021 dated December 8, 2021, 03/2022 dated May 5, 2022, 11/2022 dated December 28, 2022, 09/2023 dated September 25, 2023 and 09/2024 dated September 19, 2024 issued by the Ministry of Corporate Affairs, Government of India ("MCA Circulars"), Regulation 44 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("SEBI Listing Regulations"), Secretarial Standard on General Meetings ("SS-2") and any other applicable law, rules, guidelines and regulations (including any statutory modification(s) or re-enactment(s) thereof for the time being in force), to seek your approval on following items of special business:

Sr. No.	Type of Resolution	Description of Resolution
(i)	Special Resolution	Approval for appointment of Mr. Venugopal Bhaskaran Nayar (DIN: 02638597), as an Independent Director of the Company
(ii)	Ordinary Resolution	Approval for entering into Material Related Party Transactions for purchase and / or sale of investments
(iii)	Ordinary Resolution	Approval for entering into Material Related Party Transactions with State Bank of India

In terms of the MCA Circulars, physical copies of the Notice, along with postal ballot forms and pre-paid business envelope, have not sent to any Member. Accordingly, the communication of the assent or dissent of the Members eligible to vote, is restricted only to e-voting i.e. by casting their votes electronically instead of submitting postal ballot forms.

Members holding Equity Shares of the Company as on Friday, February 21, 2025 (the "Cut-off Date"), shall only be entitled to vote through e-voting process in relation to the Resolutions specified in the Notice. A person who becomes a Member after the Cut-off Date should treat the Notice for information purpose only.

Members may send a request to [einward.ris@kfintech.com](mailto:einward.ris@kfintech.com) for procuring user ID and password for e-voting. Members are required to update their mobile number and email ID correctly in their demat account in order to access e-voting facility.

After successful submission of the e-mail ID, the Company or KFintech will share an electronic copy of the Notice within 48 hours of receiving details of e-mail ID.

The manner of voting by (i) individual shareholders holding Equity Shares of the Company in demat mode, (ii) shareholders other than individuals holding Equity Shares of the Company in demat mode and (iii) shareholders who have not registered their e-mail address, is explained in the Notes to the Notice. The manner in which persons who have acquired shares and become members of the Company after the dispatch of notice may obtain the login ID and password and persons who have forgotten their User ID and Password, can obtain / generate the same, has also been provided in the Notice.

The e-voting period will commence on Sunday, March 02, 2025 (9:00 a.m. IST) and end on Monday, March 31, 2025 (5:00 p.m. IST). During this period, Eligible Members of the Company may cast their votes electronically. The e-voting will not be allowed beyond the aforesaid date and time and the e-voting module shall be forthwith disabled by KFintech upon expiry of the aforesaid period.

Contact details in case of any technical issue on NSDL Website	Contact details in case of any technical issue on CDSL Website
Members facing any technical issue during login can contact NSDL helpdesk by sending a request at <a href="mailto:evoting@nsdl.co.in">evoting@nsdl.co.in</a> or call at toll free no.: 022 - 48867000	Members facing any technical issue during login can contact CDSL helpdesk by sending a request at <a href="mailto:helpdesk.evoting@cdslindia.com">helpdesk.evoting@cdslindia.com</a> or call : 1800 22 55 33

The Board of Directors of the Company has appointed Ms. Ashwini Inamdar (Membership No. F9409), Partner and failing her, Ms. Alifya Sapatwala (Membership No. A24091), Partner who will represent M/s. Mehta and Mehta, Company Secretaries, as the Scrutinizer for conducting the Postal Ballot only through the e-voting process, in a fair and transparent manner.

After completion of scrutiny of the votes cast, the Scrutinizer will submit their Report to the Chairman of the Company or a person authorised by him. The results of the e-voting will be announced by the Chairman of the Company or a person authorised by him, on or before Wednesday, April 02, 2025 on the website of the Company ([www.sbilife.co.in](http://www.sbilife.co.in)) and KFintech (<https://evoting.kfintech.com>) and also displayed at the Registered Office of the Company. The same will also be simultaneously forwarded to the Stock Exchanges where the Equity Shares of the Company are listed, for placing the same on their websites i.e. BSE Limited ([www.bseindia.com](http://www.bseindia.com)) and National Stock Exchange of India Limited ([www.nseindia.com](http://www.nseindia.com)). The resolution, if approved, will be taken as having been duly passed on the last date specified for e-voting i.e. Monday, March 31, 2025.

In case of any queries, members may refer the Frequently Asked Questions (FAQs) for shareholders and e-voting User Manual for shareholders available at the "Download" section of KFintech's website: <https://evoting.kfintech.com/public/Faq.aspx> or contact KFintech as per the details given Ms. Rajitha Cholleti, Vice President, KFIn Technologies Limited (unit : SBI Life Insurance Company Limited), Selenium Tower B, Plot 31-32, Gachibowli, Financial District, Nanakramguda, Hyderabad - 500 032, Toll-free Nos.: 1800-309-4001 or E-mail: [einward.ris@kfintech.com](mailto:einward.ris@kfintech.com)

For SBI LIFE INSURANCE COMPANY LIMITED

SD/-  
Girish Manik  
ACS 26391  
Company Secretary

Get prediction sitting at home with Palm Print Love, romance, sex, family relations, job, wealth, home happiness, house, education, marriage, children, luck, work, honor, sorrow, illness, etc.

R. R. Mishra Astrologer, Palmist, Numerologist, Vastu & Gems Specialist, Former TV & Press

Whatsapp & Mobile 9820113194

DISCLAIMER The Free Press Journal does not vouch for the authenticity or veracity of the claims made in any advertisement published in this newspaper. Readers are advised to make their own inquiries or seek expert advice before acting on such advertisements.

WESTERN RAILWAY RECONDITIONING OF CMS CROSSING Sr. DEN (South), Mumbai Central invites E-Tender Notice No: BCT/24-25/299 dt.28.02.2025. Work and location: Churchgate -Virar section:- In Situ Reconditioning of CMS crossing by using Robotic welding technology in Churchgate - Virar suburban Section.

CENTRAL RAILWAY CALIBRATION OF MEASURING INSTRUMENTS/TOOLS The Senior Divisional Electrical Engineer (Traction Rolling Stocks), Electric Loco Shed, Kalyan: 421 301 for and on behalf of President of India invites open E-tender through website www.ireps.gov.in.

PUBLIC NOTICE Notice is hereby given that my clients Mr. Shrenik Wire-Cut Tooling Company, a partnership firm had acquired leasehold rights in industrial Plot No.F-14 measuring 881.5 sq. mts in the Marol Industrial Area, within the village limits of Vyrauli and within the limits of Taluka Andheri in the Mumbai Suburban District (the said "Plot") from the Maharashtra Industrial Development Corporation (hereinafter referred to as the "MIDC").

WESTERN RAILWAY MAINTENANCE AND REPAIRING WORK Sr. DEE/PBCT invites e-Tender Notice No: EL-Maint-81-892-WA-14 (R) dt.26.02.2025. Work and location: Churchgate - Bhestan: Maintenance and repairing of various size of high mast for two years.

PUBLIC NOTICE Notice is hereby given that Lt. SHRI VAMAN D. SHETTY, is Owner of Flat No. B/107, First Floor, Sitaram Sadan Co-op. Hsg. Society Ltd., situated at Village Navghar, Bhayandar (East), Tal. & Dist. 401105, the said Shri Vaman D. Shetty, expired on 10/07/2014, and his legal heir Daughters Smt. Sumitira Gunapal Rai, Smt. Suchiltha Narayan Shetty, Smt. Kavita Vishwanath Shetty, release their all undivided rights of above said Flat vide Release deed, Dated 30/11/2024 registered at Sub-Registrar of Assurances Thane 4 vide document No. TNN-4-23699/2024 in favour of mother, Smt. Sundari Vaman Shetty & Brother Shri Prasanna Vaman Shetty. All persons having any claims against the above said Flat either by way of legal, sale, mortgage of otherwise are required to make the same known in writing together with documentary evidence to the undersigned office at 3, Suparshwa Darshan, Venkatesh Park, Opp. M.T.N.L. Office, Bhayandar (West), Tal. & Dist. Thane-401101, Or Sitaram Sadan Society Office, within 14 days from the date of this notice failing which, it shall be assumed that, no any person(s) has any claim, whatsoever, on the said Flat of which please take a note.

WESTERN RAILWAY REPAIRING OF INSPECTION PIT LINES Divisional Railway Manager (WA), Western Railway, 6th floor, Engg. Deptt., Mumbai Central, Mumbai - 400 008, invites E-Tender Notice No: BCT/24-25/298 dt. 27/02/2025. Work and location: Virar-Joravasan Section:- Repairing of Inspection pit lines and sections of ELS-Valsad under the jurisdiction of ADEEN/Valsad. Approx. cost of work: ₹ 95,44,803.48. EMD: ₹ 1,90,300/-.

WESTERN RAILWAY OPERATION OF 'ALL VEHICLES PAY & PARK' OVER MUMBAI DIVISION Auction catalogue no. - BCT-PKG-2425-23 EMD- 10% of Annual Bid Value Date of e-Auction - 07.03.2025 Time of e-Auction - 15:00 hrs

WESTERN RAILWAY VARIOUS WORKS Divisional Railway Manager (WA), Western Railway, 6th floor, Engg. Deptt., Mumbai Central, Mumbai - 400 008, invites Sr. No.1. E-tender Notice No: BCT/24-25/296 dt. 27.02.2025. Work and location: Marine Lines, Charni Road, Grant Road, Lower Parel, Prabhadevi:- Upgradation of stations under Amrit Bharat Station Scheme.

WESTERN RAILWAY Material Management Department VARIOUS MATERIALS SUPPLY E-PROCUREMENT TENDER NOTICE No. S/12/2025 Date 24.02.2025

CENTRAL RAILWAY SOLAPUR DIVISION E-TENDER NOTICE The Senior Divisional Electrical Engineer (TRD), Central Railway, Solapur, for and on behalf of the President of India invites online e-tenders on Railways e-procurement website www.ireps.gov.in from reputed, experienced Electrical Contractors for the following works.

WESTERN RAILWAY Auction catalogue no. - BCT-PKG-2425-24 EMD- 10% of Annual Bid Value Date of e-Auction - 12.03.2025 Time of e-Auction - 15:00 hrs

CENTRAL RAILWAY E-TENDER NOTICE No. DRM-W-PA-E-Tend-2024-NE-12 Date: 28.03.2025 Divisional Railway Manager (Works), Central Railway, Pune for and on behalf of the President of India, invites Open E-tenders through website www.ireps.gov.in for the work: Name of work: Provision of Quick water facility at Ahmednagar station in Daund-Manmad section.

CORRIGENDUM Please read the due date as "03.03.2025" for the Tender Notice No. S-01-2025 dated: 01.01.2025 at Sr. No. 9. Regarding tendered notice EMD, Purchase restrictions and detailed tender conditions, please visit website www.ireps.gov.in and www.indianrailways.gov.in.

Karnataka Bank Ltd. Head Office: Mangaluru-575002 CIN : L85110KA1924PLC001128 Asset Recovery Management Branch 2nd Floor 'E Block' The Metropolitan, Plot No C 26 & 27, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051

PUBLIC NOTICE ZAINAB is hereby given to the Public that Notice is hereby given to the Public that Zainab Rehmanai Shaikh ("our Client") upon inspection of the original Agreement for Sale dated 10th June 2002 executed between Godrej & Boyce Manufacturing Company Limited and Zainab Rehmanai Shaikh bearing registration No BDR-7, 6221/2004, registered at sub registrar office Kuria 2 ("Agreement for Sale") for the residential Flat No. 174 admeasuring about 732 square feet carpet area on the 17th Floor of the RCC building known as "A-1" ("Property"), marathi page numbers 59 to 68 of the original Agreement for Sale has been lost/ misplaced and at present cannot be traced by our Client despite diligent search. Our Client has also filed an online Police Complaint bearing No. 18111/2025 dated 27 February, 2025 for reporting loss of the marathi page numbers 59 to 68 of the original Agreement for Sale. Further, subsequent to the said Agreement for Sale, 5 (five) fully paid-up shares of Rs. 50/- (Rupees Fifty Only) each bearing distinctive nos. 216 to 220 (both inclusive) and evidenced by Share Certificate No. 043 dated 22nd December, 2006 has been issued by the Ashoka Garden Enclave Co-op Housing Society Limited situated at Godrej Garden Enclave, Tower No. 1, Station Road, Vikhroli (East), Mumbai - 400 079 and standing on all that piece or parcel of land bearing survey No 1A pt. (CTS No. 12, 21/1 to 18) of Vikhroli, Maharashtra, issued in the name of our Client.

POSESSION NOTICE (APPENDIX IV) (See Rule 8 (1)) Whereas, the undersigned being the Authorized Officer of the Punjab National Bank under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of Powers conferred under Section 13 read with the Security Interest (Enforcement) Rules, 2002, issued a demand notice dated 24.08.2021 calling upon the Borrower/Guarantor/Mortgagor Mr. Kishana Sharma to repay the amount mentioned in the notice being Rs.94,34,935.00/- (Rupees Ninety Four Lakhs Thirty Four Thousand Nine Hundred Thirty Five Only) As On Dated 01.08.2021 with further interest and expenses thereon within 60 days from the date of notice/date of receipt of the said notice.

WEST CENTRAL RAILWAY Material Management Department ('e'-Tender Notice for the supply of Stores, No. EPS/61/2025) PCMM/WCR on behalf of the president of India invites the following advertised tenders through E-procurement System. No manual/postal offers shall be entertained. Tenders can be accessed under the link website "https://ireps.gov.in" for details and for submission of Tender.

WEST CENTRAL RAILWAY Sr Tender No. Short Description Tenders Qty. 1 40255005 Contact wire parallel clamp 30092 Nos. 2 40245036 DESIGN, MANUFACTURING & SUPPLY OF 8 MVA 24 Nos.

POSESSION NOTICE WHEREAS, the Authorized Officer of KARNATAKA BANK LTD., under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as "said act") and in exercise of powers conferred under Section 13(12) of the said act, read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued the Demand Notice dated 24.12.2024 under Section 13(2) of the said act, calling upon the borrowers (i) Mr. Sunil Anant Bharaut S/o Mr. Anant Baburao Bharaut, (2) Mrs. Savita Sunil Bharaut W/o Mr. Sunil Anant Bharaut and (3) Mr. Prathmesh Sunil Bharaut S/o Mr. Sunil Anant Bharaut. All are addressed at 201, Shree Ram Nivas Bldg, Near Dwarakesh Bldg, New Link Road, Anand Nagar, Dahisar East, Mumbai - 400068, Maharashtra and also all are addressed at: 707, 7th Floor, Building No. A2, Vihang Hills Phase I, Bhayandar Pada, Ghodbunder Road, Thane - 400615, Maharashtra, to repay the amount mentioned in the Notice being Rs.24,41,677.48 (Rupees Twenty Four Lakh Forty One Thousand Six Hundred Seventy Seven and Paise Forty Eight Only) within 60 days from the date of receipt of the said Notice.

NOTICE is hereby given that our client has instructed us to investigate the ownership rights, title and interests of (i) Pinky Jimmy Vakli, (ii) Jessica Farhadian, (iii) Monisha Vakli, (iv) Melitta Hall, (v) Nash Neville Vakli, (vi) Firaj Neville Vakli, (vii) Yvette Feroz Vakli, (viii) Anshu Zubin Vakli, (ix) Farokh Motabohy Vakli, (x) Ashish Shivavakli, and (xi) Roshan Motabohy Vakli alias Rita Motabohy Vakli alias Roshan Umesh Merchant (hereinafter collectively referred to as the "Owners"), to the land more particularly described in the Schedule hereunder written ("said Land").

Description of immovable property \*Flat No. 703, 7th Floor, Tower No. 4, Renovo Building, Swastick Regala CHS Ltd., Sector No. 6, Near Doodless Nerlac Co, Waghbill Road, Off Ghodbunder Road, Thane 400607

यूको बैंक (भारत सरकार का उपक्रम) Honours Your Trust Zonal Office, 359, UCO Bank Building, 1st Floor, Dr. D. N. Road, Hutatma Chowk, Fort, Mumbai-400001, Ph.No: 022-40544350/40544352

For Principal Chief Material Manager, WCR, Jabalpur स्वच्छ भारत अभियान एक कदम स्वच्छता की ओर

Public Auction Notice DATE OF E-AUCTION 25-MAR-2025 E-Auction Sale notice for Sale of Repossessed Vehicles Hypothecated in Bank's Favour

Table with 5 columns: SL. No., Name of the Branch and Borrower, Details of the Vehicle, Reserve Price & Earnest Money, Contact Person. Row 1: AMBERNATH BRANCH, Miss Vijaya Mahendra Anulkar, Make and Model: Maruti Suzuki G Vitara Strong Hybrid Alpha +, Registration No.: 23-BH-5016-L, Chassis No.: MBJTJKM1SPH11712, Engine No.: M15DNB18803, Year of Manufacture: 11/2023, Reserve Price: Rs. 13,21,000/-, Earnest Money: Rs. 1,32,100/-, Contact Person: Mr. Bhoovind Anand Moole, 8879335777

- 1. The auction will be conducted through the bank's approved e-auction Service Provider M/s Antares Systems Limited, Bangalore at the web portal www.bankauctionwizd.com on 25.03.2025 from 01:00 PM to 05:00 PM with unlimited extensions of 5 minutes each. E-Auction tender documents containing online e-auction bid form, declaration, general terms and conditions of online auction sale are available on www.bankauctionwizd.com.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR ACUTE RETAIL INFRA PRIVATE LIMITED OPERATING IN MACHINERY AND EQUIPMENT RETAILERS AND DISTRIBUTORS AT SHOP No. 27, 01st FLOOR, KRISHNA ARCADE, YASHWANT SHRUSTI, KHAIRA, BOISAR TAL. & DIST. PALGHAR, BOISAR PALGHAR - 401501, MAHARASHTRA

DESCRIPTION OF THE IMMOVABLE PROPERTY All that piece and parcel of Residential Flat No.707, admeasuring 555 square feet carpet area, on the 7th Floor, in Wing 4 of the Building No. A2, known as "Vihang Hills Phase I", constructed on the NA land bearing Old Survey No.194/8, 194/1, 194/3, 194/4, 194/10, 194/11 and corresponding new survey numbers 92/8, 92/1, 92/3, 92/4B, 92/10, 92/11 at revenue Village Bhayandar Pada, Ghodbunder Road, District Thane within the limits of Thane Municipal Corporation and bounded: East by Open, West by Building No. A/3, North by Garden, South by Road

By and under an Indenture of Lease dated 18th February 1970, registered with the office of the Sub-Registrar of Assurances at Bombay under Serial No. 683 of 1970, (i) Dr. Motabohy Dhunibhai Vakli, (ii) Teresa Motabohy Vakli, (iii) Jamsheedi alias Jamsheer Motabohy Vakli, (iv) Nusserwanji alias Neville Motabohy Vakli, and (v) Feroz Motabohy Vakli (herein referred to as "the Lessors"), granted a lease of the said Land together with structures thereon in favour of Mahalaxmi Commercial Premises Co-operative Society Limited (herein referred to as "the Lessees" and hereinafter referred to as the "said Society"), on the terms and conditions more particularly set out therein.

SCHEDULE (Description of the said Land) All that piece and parcel of land or ground admeasuring approximately 3,444.81 square yards (equivalent to 2,880.29 square meters) forming part of a larger piece of land assessed by the Collector of Bombay under Old No. 873 and New No. 746, Old Survey No. 80 and New Survey No. 7099, and bearing Cadastral Survey Nos. 4/834 and 8/200 of Malabar and Camballa Hill Division in the Registration Sub-District of Bombay lying, being and situate at Mahalaxmi or Warden Road in the Town and Island of Bombay and assessed by the Municipality of Bombay under 'D' Ward Nos. 3559, 3560, 3568, 3569, 3570, 3571, 3572 (1), 3572 (2), 3574 (2) and 3575 and formerly under Street Nos. 5, 6-1 and 6A, 32, 1-2-4 and 9 and now under Street Nos. 12, 11, 37 -37A, 37B and 8A, and bounded as follows:

On or towards the North : Partly by CS Nos. 819, 818 and partly by public passage leading to Mahalaxmi Temple On or towards the South : Partly by public passage leading to Mahalaxmi Temple On or towards the East : Partly by CS No. 828 and partly by Warden Road and On or towards the West : Partly by CS No. 826 and 827

\*In case of discrepancy in translation, the English version shall prevail. Date:- 01.03.2025 Place:- Mumbai

SBI State Bank of India State Bank Of India RACC Tarapur:-Ground Floor, Shiv Kala Arcade, Opposite Yash Padma, Near ST Depot Boisar, Palghar 401501 VEHICLES AUCTION NOTICE OF VEHICLES ON 'AS IS WHERE IS' & 'AS IS WHAT IS BASIS' Inviting sealed tender for offline Auction Sale of Following vehicle seized from Borrower on account of recovery on 'As is where is' & 'As is what is' basis. Auction will be on 10-03-2025, Timing Between 3.00 pm to 4 Pm. Every increase in bidding will be Rs. 5000.00/- Highest Bid offer will be considered for sale of Vehicle. Higher bidder shall pay the remaining amount of the offer within 3 working days of Auction, failing to which EMD will be forfeited. Vehicle must be removed immediately after payment of offer amount to avoid penalty.

Table with 7 columns: Sr No, Name Of Borrower, Car No., Registration Year, Fuel, Model, Reserve Price, Earnest Money Deposit(10%) RS. Row 1: Mr JAYESH T VAVARE, MH-48-CQ-2968, 2023, Petrol/CNG, MARUTI EECO, Rs.315000/-, Rs.31,500/-

SCHEDULE (Description of the said Property) 1. Five (5) fully paid-up shares of Rs. 50/- (Rupees Fifty Only) each bearing distinctive nos. 216 to 220 (both inclusive) and evidenced by Share Certificate No. 043 dated 22nd December, 2006 has been issued by the Ashoka Garden Enclave Co-op Housing Society Limited. 2. Flat No. 174 admeasuring about 732 square feet carpet area on the 17th Floor of the RCC building known as "A-1" situated at Vikhroli 'N' Ward, Pirojshanagar, Vikhroli, Mumbai - 400 079. Dated this 2nd day of March, 2025 Sd/- Yigal Gabriel Khaltan & Co.

Date:- 01.03.2025 Place:- Mumbai Sd/- Zonal Manager Zonal Office, Fort, Mumbai

दरवर्षी माघ अमावास्यानंतर फाल्गुन महिना येतो. या महिन्याची लोक मोठ्या आतुरतेने वाट पाहत असतात, कारण या काळात देशभरात होळीचा मोठा सण साजरा केला जातो. हा आनंद आणि आनंदाचा महिना मानला जातो. या काळात अनेक धार्मिक आणि शुभ कार्ये पूर्ण होतात. यावेळी भगवान शिव आणि माता पार्वतीचा विवाह झाल्यामुळे या महिन्याचे महत्त्वही वाढते. फाल्गुन हा शालिवाहन शके वर्षातील शेवटचा महिना. हा महिना ऊर्जा आणि तारुण्याचा महिना मानला जातो. हवामानानुसारही या महिन्यात वातावरण प्रसन्न होऊन सर्वत्र नवा उत्साह संचारतो. धार्मिक दृष्टिकोनातूनही फाल्गुन महिना अतिशय शुभ मानला जातो. भगवान शिव, श्रीकृष्ण आणि चंद्रदेव यांच्या उपासनेचा हा महिना आहे. या महिन्यात होळी, महाशिवरात्री इत्यादी प्रमुख सण साजरे केले जातात. फाल्गुन महिन्याबाबत काही नियम धार्मिक ग्रंथात दिले आहेत, ज्यांचे पालन करणे आवश्यक आहे.



हिंदू कॅलेंडरनुसार वर्षाचा शेवटचा महिना फाल्गुन असतो. माघ अमावास्याच्या दुसऱ्या दिवशी म्हणजे २८ फेब्रुवारीपासून फाल्गुन महिना सुरू होत आहे. हा महिना भगवान श्रीकृष्णाला समर्पित आहे. या महिन्यात केलेले काही उपाय माणसाच्या जीवनातील समस्या दूर करू शकतात. या महिन्यात काय करावे आणि काय करू नये हे आपण पाहूया...

श्रीकृष्ण, भगवान विष्णू आणि चंद्रदेव यांची पूजा केल्यास विशेष फल प्राप्त होते. अपत्यप्राप्तीसाठीही हा महिना विशेष आहे. या महिन्यात भगवान श्रीकृष्णाच्या बालस्वरूपाची विधिवत

शुभ मानले जाते आणि या महिन्यात चंद्राची उपासना करणे अत्यंत शुभ मानले जाते. एखाद्या व्यक्तीच्या कुंडलीत चंद्र दोष असल्यास त्या व्यक्तीने या संपूर्ण महिन्यात नियमितपणे चंद्राची उपासना

## फाल्गुन महिन्यात काय करावे, काय करू नये?



वैदिक पंचांगानुसार, फाल्गुन महिना शुक्रवार, २८ फेब्रुवारीपासून सुरू झाला आहे. माघ महिन्याप्रमाणेच फाल्गुन महिन्यातही दानधर्माला विशेष महत्त्व आहे. फाल्गुन महिना हा हिंदू दिनदर्शिकेतील बारावा महिना आहे. या महिन्यात होळीसारखे प्रमुख सण साजरे केले जातात. होळी हा रंगांचा सण आहे, जो आनंद आणि प्रेमाचे प्रतीक आहे. या महिन्यात विजया एकादशी येते, जी भगवान विष्णूच्या आशीर्वादासाठी साजरी केली जाते.

फाल्गुन महिना हा हिंदू धर्मात पवित्र मानला जातो, त्यामुळे या महिन्यात सूडबुद्धीच्या गोष्टी (दारू, मांस, लसूण आणि कांदा इ.) सेवन करू नयेत, तसेच या महिन्यात कोणत्याही विशिष्ट व्यक्तीचे नुकसान करण्याचा विचार करणेदेखील चुकीचे आहे.

भगवान शिव, श्रीकृष्ण आणि चंद्रदेव यांच्या उपासनेचा हा महिना आहे. या महिन्यात होळी, महाशिवरात्री इत्यादी प्रमुख सण साजरे केले जातात. फाल्गुन महिन्याबाबत काही नियम धार्मिक ग्रंथात दिले आहेत, ज्यांचे पालन करणे आवश्यक आहे.

सनातन धर्मांमध्ये या महिन्यात काही विशेष नियमांचे पालन करण्यास सांगितले आहे. असे मानले जाते की या नियमांचे पालन केल्याने झोपलेले भाग्य जागे होते. यासोबतच या महिन्यात

पूजा केल्याने निपुत्रिकांनाही संतती प्राप्त होते. या फाल्गुन महिन्यात श्रीकृष्णाची उपासना केल्याने विशेष फळ मिळते. तुम्ही तुमच्या इच्छेनुसार त्याच्या कोणत्याही रूपाची पूजा करू शकता. अपत्यप्राप्तीची इच्छा असल्यास बालकृष्णाची पूजा करावी. प्रेम आणि शांतीसाठी मुरलीधर कृष्णाची पूजा करा आणि ज्ञान आणि वैराग्य यासाठी गीतेचा उपदेश करणाऱ्या कृष्णाची पूजा करा. त्यांच्या पूजेत सुवासिक फुलांचा वापर करा आणि महिनाभर त्यांना अबीर-गुलाल अर्पण करा.

फाल्गुन महिन्यात बऱ्याच शुभ वेळा असतात ज्यात लग्न, मुंडन आणि गुहिणी यासारख्या अनेक शुभ काम केल्या जाऊ शकतात. फाल्गुन महिन्यात भगवान शिवांची उपासना करणे खूप

केली पाहिजे. या महिन्यात उपासना केल्याने या जीवनात बरीच सकारात्मकता येते व घरात आनंदी वातावरण राहण्यास मदत होते.

या महिन्यात भगवान शंकराची दररोज पूजा करावी. तसेच शिवपिंडीवर पाणी अर्पण करावे. तसेच पूजेच्या वेळी भगवान भोलेनाथांच्या मंत्रांचा जप करावा. यासह, आपल्या कुवतीप्रमाणे दान करणे देखील आवश्यक करावे. असे मानले जाते की या महिन्यात दान केल्याने, जीवनात आनंद मिळतो आणि आर्थिक समस्या सुटण्यास मार्ग सापडतो.

या महिन्यात गायीची सेवा करणे देखील महत्त्वाचे आहे. तसेच कोणाबद्दलही वाईट विचार करू नये. आपले घर आणि मंदिर स्वच्छ ठेवावे.

# सुरवशांती समाधान

## घराच्या छतावर तुळस लावू नये

हिंदू धर्मात तुळशीला अनन्य साधारण महत्त्व आहे. तुळशीला देवी स्वरूप मानले जाते. प्रत्येकाच्या घरात तुळशी असणे खूप खूप मानले जाते. तुळशीमुळे घरात सकारात्मकता येण्यास मदत होते. तसेच आयुर्वेदिकदृष्ट्याही खूप महत्त्वाची मानली जाते. परंतु तुळस कोठे लावावी हेही तेवढेच महत्त्वाचे आहे. वान्तुशास्त्रानुसार, तुळशीचे रोप हे घराच्या छतावर ठेवू नये. असे केल्याने घरातील सकारात्मक ऊर्जा निघून जाते आणि वास्तुदोष निर्माण होतो असे मानले जाते.



## घरातील सुरवशांतीसाठी फेंगशुईमधील काही उपाय...

वास्तुशास्त्राप्रमाणे फेंगशुईमध्येही घरामध्ये सकारात्मक ऊर्जा आणण्यावर आणि नकारात्मक ऊर्जा नष्ट करण्यावर भर देण्यात आला आहे. फेंगशुईमध्ये काही नियम सांगण्यात आले आहेत. या गोष्टींचे पालन केल्यास नकारात्मक ऊर्जा दूर होऊ शकते. कुटुंबातील कल्याण घरातील सुख-शांती हिरावून घेतात. त्यामुळे कुटुंबातील सदस्यांच्या प्रगतीत अडथळा येतो. अशा परिस्थितीत फेंगशुईच्या वास्तू नियमांचे पालन करणे केल्याने जीवनातील काही समस्या सोडवण्यास मदत होते.

फेंगशुईनुसार तुमच्या घरातील खिडक्यांची दारे घरात नाही तर बाहेरच्या दिशेने उघडणारी असावीत. असे केल्याने घरात जीवन



उर्जा अधिक प्रवाह होतो. तसेच घरात कधीही पैशाची कमतरता भासत नाही. घराच्या जवळपासच्या परिसरात स्मशान किंवा एखादी पडीक जमीन नसावी. त्यामुळे नकारात्मक लहरी घरात येतात. नाईलाजाने अशा ठिकाणी घर घ्यावे लागेल तर धार्मिक विधी करून मगच गृहप्रवेश करावा.



घराचा मागचा दरवाजा समोरच्या दरवाजासमोर नसावा. असे मानले जाते की, घरामध्ये प्रवेश करताच जीवन ऊर्जा निघून जाते. तुमच्या घराची रचना अशी असेल तर मधल्या जागी पडदा लावून घ्या किंवा शक्य असल्यास दार बसवून घ्या.

## दीड महिन्यात ३ कोटी भाविकांनी काशी विश्वनाथाचे दर्शन घेतले

लखनौ



उत्तर प्रदेशच्या प्रयागराजमध्ये नुकत्याच संपन्न झालेल्या महाकुंभमेळ्यासाठी आलेल्या भाविकांनी जाता जाता काशी विश्वनाथ मंदिराला भेट दिल्याने कुंभमेळ्याच्या दीड महिन्यांच्या कालावधीत या मंदिराला भेट देणाऱ्या भाविकांच्या संख्येत प्रचंड वाढ झाली. या दीड महिन्यात सुमारे ३ कोटी भाविकांनी काशी विश्वनाथाचे दर्शन घेतले, अशी माहिती मंदिर प्रशासनाने दिली. या दीड महिन्यांच्या कालावधीत दररोज सरासरी सहा लाख भाविक या मंदिरात विश्वनाथाच्या दर्शनाला

येत होते. श्रावण महिन्याच्या तुलनेने माघ आणि फाल्गुन महिन्यात मंदिरात येणाऱ्या भाविकांची संख्या जास्त होती. मंदिराच्या इतिहासातील गर्दीचा हा उच्चांक आहे, असे मंदिर प्रशासनाने सांगितले. १३ जानेवारी ते १९ फेब्रुवारी या कालावधीत भाविकांची संख्या दोन कोटींच्या पार गेली होती. २७ फेब्रुवारीपर्यंत हा आंकडा ३ कोटींवर पोहोचला.

## पालघरच्या बिडकोमधील ओसवाल कंपनीला आग

पालघर

पालघरच्या बिडको येथील ओसवाल इंडस्ट्रीजमधील मोजे बनवणाऱ्या कंपनीला सकाळी ८ वाजताच्या सुमारास आग लागली. आग भडकल्याने परिसरात मोठ्या प्रमाणावर धुआचे लोट पसरले होते. आगीची माहिती मिळताच अग्निशमन दलाच्या गाड्या घटनास्थळी दाखल झाल्या. अग्निशमक जवानांनी शर्थीच्या प्रयत्नांनी आगीवर नियंत्रण मिळवले. आग लागली तेव्हा या ठिकाणी कोणीही नसल्यामुळे जीवितहानी झाली नाही. या दुर्घटनेत कंपनीचे मोठे नुकसान झाले आहे.

## पाच बांगलादेशी घुसखोरांना मुंबईत काळाचौकीतून अटक

मुंबई

मुंबईतील काळाचौकी परिसरातून ५ बांगलादेशी घुसखोरांना अटक केली आहे. काळाचौकी परिसरात बांगलादेशी नागरिक मजूर म्हणून राहत असल्याची माहिती पोलिसांना मिळाली. या माहितीच्या आधारे काळाचौकी पोलिसांच्या दहशतवाद विरोधी सेलने एका बांगलादेशी महिलेसह चार पुरुषांना ताब्यात घेतले. मोहम्मद सलाम, सोहाग सफीकुल इस्लाम, मोहम्मद मुह्ला, मोहम्मद अलामिन लतीफ मोरोल आणि आशुग्रा खातून असे अटक करण्यात आलेल्या बांगलादेशी घुसखोरांची नावे आहेत. कुठल्याही वैध कागदपत्राशिवाय ह्या पाच नागरिकांनी भारतात घुसखोरी केली. बनावट कागदपत्र तयार करून हे वास्तव्य करत होते. या बांगलादेशींच्या विरोधात भारतात घुसखोरी आणि बनावट कागदपत्रे बनवून फसवणूक केल्याप्रकरणी गुन्हा दाखल करण्यात आला आहे.

## विधानपरिषद गटनेतेपदी सतेज पाटील यांची निवड

मुंबई

वडेटीव्हाय यांची नेमणूक केली आहे. विधानसभा उपनेतेपदी अमीन पटेल यांची नियुक्ती करण्यात आली आहे. मुख्य प्रतोद म्हणून अमित देशमुख, सचिव म्हणून विश्वजित सभागृहात नेत्यांच्या कदम, प्रतोद शिरीषकुमार निवुक्त्या केल्या. विधिमंडळ गटनेते नाईक यांची नियुक्ती करण्यात काँग्रेस विधानपरिषद आली आहे. विधानपरिषद गटनेतेपदी सतेज पाटील यांची मुख्य प्रतोद अभिजीत वंजारी निवड केली असून विधानसभेत आणि राजेश राठोड यांची प्रतोदपदी विधिमंडळ गटनेते म्हणून विजय निवुक्ती केली आहे.

मध्य रेल्वे				
साहित्य व्यवस्थापन विभाग				
ई-निविदा सूचना क्र. एमआरबी/०१/२५/१० दिनांक २७-फेब्रुवारी-२५				
भारताच्या राष्ट्रपतींच्या वतीने व करिता, मध्य रेल्वेचे प्रधान मुख्य साहित्य व्यवस्थापक खालील वर्तुळाच्या सूचनांनुसार ई-निविदा आमंत्रित करत आहे:				
अ. क्र.	निविदा क्र. क्र.	वस्तु	प्रमाण	वेळ तारीख
१	३८२४३३७८	दुय्यम निलंबनासाठी पॅड	४००० नम	१७ मार्च २५
२	७५२५१०४५	पॅड इन्वेल सिमिटेड एक्सट्रीवर फिनिशिंग, रंग - पांढरा	६७४२० लिटर	१७ मार्च २५
३	३८२५३३७६	बॉल जॉईंट रोल लिंक	७८२०२ संघ	१८ मार्च २५
४	२७२५१०४४	व्हील सेटच्या सर्वसाधारण युनिटसाठी वर्तुळा संघ	९० संघ	२० मार्च २५
५	३८२५१०५५	अॅक्सल बॉक्स हाऊसिंग (पूर्व मशीन केलेले).	७९३२८ नम	२४ मार्च २५

टीप: वरील सर्व निविदा ई-निविदा आहे आणि सर्व निविदाधारकांना विनंती आहे की त्यांनी <https://www.irps.gov.in> या आम्बआरडीएस वेबसाइटद्वारे ऑनलाइन बोली सादर करावी. जर मनुके केल्या निविदा आणि इतर सूचना निविदाद्वारे अधिक माहितीसाठी कृपया आम्बआरडीएस वेबसाइटला भेट द्या.

प्रधान मुख्य साहित्य व्यवस्थापक

टिफिकाॅरिता प्रोप्रेस ऑफ डायनलोज का

815

## घाटकोपरमध्ये इमारतीला आग

मुंबई

घाटकोपर पूर्वकडील विकास अपार्टमेंटच्या पाचव्या मजल्यावर आज आग लागली होती. अटनेची माहिती मिळताच अग्निशमन दलाच्या चार गाड्या दाखल झाल्या आणि इमारतीमधील रहिवाशांना बाहेर काढले. त्यानंतर अग्निशमन दलाच्या जवानांनी शर्थीचे प्रयत्न करून आगीवर नियंत्रण मिळवले.

## थकीत बिलांसाठी कंत्राटदार संघटनांचा १० मार्चला मोर्चा

मुंबई

थकीत बिलांसाठी राज्य कंत्राटदार संघटना १० मार्चला जिल्हाधिकारी कार्यालयावर मोर्चा काढणार आहेत. राज्य सरकारने लाखो कंत्राटदारांची ९० हजार कोटींच्या रकमेची बिले थकवली आहेत. सतत पाठपुरावा करूनही सरकारने त्यावर निर्णय घेतला नाही. त्यामुळे कंत्राटदारांनी ५ फेब्रुवारीपासून काम बंद आंदोलन सुरू केले. त्यामुळे राज्यातील विकास कामे ठप्प झाली आहेत. मात्र तरीही शासनाकडून याबाबत

## लाखो कंत्राटदारांची कोट्यवधींची बिले थकीत

रोजी धडक मोर्चा काढण्याचा निर्णय घेतला. त्यानंतरही बिलाची रक्कम अदा करण्याबाबत निर्णय न झाल्यास तीव्र आंदोलन करू असा इशारा महासंघाचे अध्यक्ष मिलिंद भोसले यांनी दिला.

## परिवहन भवनाच्या नवीन इमारतीचे आज भूमिपूजन

मुंबई

परिवहन भवनच्या नव्या इमारतीचे उद्या मुख्यमंत्री देवेंद्र फडणवीस यांच्या हस्ते भूमिपूजन होणार आहे. यासमंगी उपमुख्यमंत्री एकनाथ शिंदे आणि उप मुख्यमंत्री अजित पवार उपस्थित राहणार आहे, मुंबईतील वाहतुकीचे नियम करण्यासाठी १ मार्च १९४० रोजी त्यावेळच्या मुंबई राज्याचा परिवहन विभाग अस्तित्वात

## शक्ती कायदा कधी आणणार? अनिल देशमुख यांचा सवाल

मुंबई

पुणे येथे तरुणीवर बसमध्ये अत्याचार करण्यात आल्यानंतर राज्यातील महिलांच्या सुरक्षेचा प्रश्न पुन्हा ऐपणीवर आला. चार वर्षांपूर्वी शक्ती कायदा राज्य मंजूर करण्यात आला असून अंतिम मंजूरीसाठी तो केंद्राकडे पाठवण्यात आला. गेल्या चार वर्षांपासून तो केंद्रात धूळ खात पडला आहे. शक्ती कायदा कधी लागू करणार? असा सवाल माजी गृहमंत्री अनिल देशमुख यांनी केला. देशमुख म्हणाले की, महाराष्ट्रात अत्याचाराच्या संदर्भात जो कायदा आहे त्यात फाशीची तरतूद नाही. ह्या घटना कमी करण्यासाठी आंध्रप्रदेशाने जो कायदा आणला होता तो कायदा महाराष्ट्रात लागू करण्यासाठी मी गृहमंत्री असताना प्रयत्न केले होते. चार वर्षांपासून अंतिम मंजूरीसाठी हा कायदा केंद्र सरकारकडे धूळ खात पडला आहे.

## मुंबई इमारत दुरुस्ती व पुनर्रचना मंडळ

(म्हाडाचा घटक)

जाहिर सूचना

सुनावणी करिता उपस्थित राहणेबाबत

म्हाडाने गठित केलेल्या तटस्थ समितीने कन्नमवार नगर, विक्रोळी येथील संक्रमण गाळे वाटपसंबंधी ११ अर्जादारांची पात्रता ठरविणेबाबत गुफवार, दिनांक २७ फेब्रुवारी, २०२५ रोजी सुनावणी आयोजित केलेली होती. परंतु निम्नलिखित ११ अर्जदारांपैकी कोणीही अर्जदार सुनावणीस उपस्थित न राहिल्याने अर्जदारांना पुरेशी संधी देणेकरिता पुनः ३७ एकावर गुफवार, दिनांक ०६, मार्च २०२५ रोजी शेवटची संधी देणेकरिता सुनावणी आयोजित केली आहे. अर्जदारांनी आवश्यक कागदपत्रांसह सुनावणीस हजर राहण्याबाबत समितीतर्फे आवाहन करण्यात येत आहे.

११ अर्जदारांची यादी खालीलप्रमाणे.

अ.क्र.	भाडेकरूचे नाव	अर्जदारांनी अर्जात नमूद केलेला पत्ता
१	श्री. अद्यपन परमल नाबियार	मुंबई
२	श्री. रामचंद्र काशिराम घाडगे	जमिलनगर, भांडुप, मुंबई-७८
३	श्री. गंगाधर जाधव (मयत) करिता श्री. राजेश गंगाधर जाधव	गणेश नगर, गोरगाव, मुंबई-१५
४	श्री. मारुती गोपाळ धोडे	शास्त्री नगर, डोंबिवली, ठाणे- २०२
५	श्रीम. राविद्या अजमत अली शेख	रूम नं. ०२, पवई, मुंबई-७६
६	श्रीम. पुष्पलता लक्ष्मण नावेंकर	मुंबई
७	श्रीम. राधादेवी धर्मराज पाल	हनुमान नगर, कांदिवली, मुंबई - ०२
८	श्रीम. नजमा अस्मिफ मिठा	माहिम, चाळ क्र. सी-१७, मुंबई-१६
९	श्रीम.मानसिंग गुलाबसिंग	रूम नं.०७, जोगेश्वरी, मुंबई- १०२
१०	श्रीम. नर्मदा राजेंद्र परदेशी	कुलाबा, मुंबई
११	श्रीम. वर्षा विकास मिठबांबकर	जय अंबे चाळ, पौईसर, कांदिवली पूर्व, मुंबई - १०२.

सर्व अर्जदारांनी दि.०६.०३.२०२५ रोजी सकाळी ११.०० ते दुपारी १.३० वाजेपर्यंत समिती समक्ष उपस्थित राहून सर्व विहित पुराव्यांच्या कागदपत्रानुसार माहिती द्यावी. आपण उपस्थित न राहिल्यास आपणाकडून सादर केलेले कागदपत्रे व मंडळाकडील उपलब्ध अभिलेखानुसार निर्णय घेण्यात येईल याची कृपया नोंद घ्यावी.

स्थळ- गुलझारीलाल नंदा सभागृह, ३रा मजला, गृहनिर्माण भवन, कलानगर, वांद्रे (पूर्व), मुंबई-४०००५१

वेळ- सकाळी ११.०० ते दुपारी १.३० वाजेपर्यंत

सही/- समिती अध्यक्ष

CPROA/130

म्हाडा - गृहनिर्माण क्षेत्रातील देशातील अग्रगण्य संस्था

## फॉर्म जी

दुकान क्रमांक २७, ०१ वा मजला, कृष्णा आर्केड, यशवंत सुची, खैरा, बॉईसर तालुका व जिल्हा पालघर, बॉईसर पालघर - ४०१४०९ महाराष्ट्र येथे

यंत्रसामग्री आणि उपकरणांचे किंरकोळ विक्री आणि वितरक म्हणून कार्यरत

अॅक्चूट रिटेल इन्फ्रा प्रायव्हेट लिमिटेडकरिता

स्वास्थ्य अमिच्युक्तीचे आमंत्रण

(आरबीय नवदारी आणि डिवायझरी मंडळ (काॅंप्युटर स्वतंत्रकरिता डिवायझरी

दरम्य प्रक्रिया) विनियमन, २०१६ च्या विनियमन ३६२ च्या उप-विनियमन (१) अन्वये)

संश्लित तपशील				
१.	काॅंप्युटर जपकोडे नॉव व पॅव आणि सॉफ्टवेअर क्र.	अॅक्चूट रिटेल इन्फ्रा प्रायव्हेट लिमिटेड	पॅव - AAFCA10700	
२.	जैववैज्ञानिक कार्यालयाचा पत्ता	सीआयएल - U70100M2005PTC151972	दुकान क्र. २७, ०१ वा मजला, कृष्णा आर्केड, यशवंत सुची, खैरा, बॉईसर त. व वि. पालघर, बॉईसर पालघर - ४०१४०९ महाराष्ट्र	
३.	वेबसाइटचे युजरनाम	उपलब्ध नाही		
४.	बंदुसंयम अन्वय संपत्ती असलेल्या जागेचा तपशील	दुर्गेश्वर, कोल्हापूर (रज्या दरम्य वेबसाइटवरच्या तपशील नाही)		
५.	सुख्य उत्पादने/सेवोची तपशील समजा	सुख्य		
६.	ज्या वित्तीय वर्षामध्ये विक्री झालेल्या सुख्य उत्पादने	सुख्य		
७.	कर्मचारी/कामगारची संख्या	०		
८.	ज्या उपकरणां/सेवोची वित्तीय वितरणपत्र (केआयएफआर), धनकोटी वती समजा असलेले युडील तपशील उपलब्ध असणारे युजरनाम	०		
९.	सोडवणाऱ्या कलम २५(२)(ए) अन्वये दरम्य अर्जादारांची पात्रता उपलब्ध असणारे युजरनाम	कॉर्पोरेट इन्फोर्मेशन आणि वित्त विभाग कोरत कृष्णा सॉफ्टवेअर काॅ. लि. <a href="mailto:corp.acute@gmail.com">corp.acute@gmail.com</a>		
१०.	स्वास्थ्य अमिच्युक्तीची स्वीकृत्यकारिता अधिका			
११.	संभाव्य दरम्य अर्जादारांची तापुदारी वती पाठित करण्याचा दिनांक	२७.०३.२०२५ (२४.०३.२०२५ घिस्तरित होण्याचा आधीन)		
१२.	तापुदारी वतीवर अक्षेप सादर करण्याचा आधीन दिनांक	०९.०४.२०२५ (२४.०३.२०२५ घिस्तरित होण्याचा आधीन)		
१३.	संभाव्य दरम्य अर्जादारांची अधिका वती पाठित करण्याचा दिनांक	१९.०४.२०२५ (२४.०३.२०२५ घिस्तरित होण्याचा आधीन)		
१४.	संभाव्य दरम्य अर्जादारांची अधिका वती पाठित करण्याचा दिनांक	१६.०४.२०२५ (२४.०३.२०२५ घिस्तरित होण्याचा आधीन)		
१५.	दरम्य अर्जादारांच्या स्वीकृत्यकारिता अधिका	१६.०४.२०२५ (२४.०३.२०२५ घिस्तरित होण्याचा आधीन)		
१६.	ई-वॉचकामे सादर करण्यावती प्रक्रिया ईमेल आका	<a href="mailto:corp.acute@gmail.com">corp.acute@gmail.com</a>		
१७.	काॅंप्युटर जपकोडे एमआरएसई म्हणून नोंदी करणेसाठी तपशील	कोणत्याही तपशील उपलब्ध नाही		

३०१, यमुना अपार्ट. २, जीन यू. कॉॅम्प्लेक्स, नॅन्सी कॉॅम्प्ले, बोरीवली पूर्व, मुंबई, महाराष्ट्र ४०००६५

